

CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH : LUCKNOW
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ORDER SHEET NO. _____

O.A./T.A. No. 422/92

OFFICE REPORT	DATE	ORDER
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4.9.92 for Mr. S N Prasad, S.M.

Learned counsel for the
applicant is not present.
Hid- this case for admission
on 14.9.92.

J.M.

Date
14.9.92

Honble Mr. Justice, U.C. Srivastava & C.
Honble Mr. K. Chayya, A.M.

Give notice to the respondent
to show cause as to why this application
be not admitted. The learned counsel
for the applicant is prepare to
serve the notice on respondent No.2
within 24 hours. Let a Dasti notice
be issued to the respondent No.2.
Office may furnish a copy of the
notice to the counsel for the applicant
for serving the notice on respondent No.2
within 24 hours.